

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-119/2001/11836 /A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 17<sup>th</sup> December, 2024.

Sub: **Earned leave.**

Ref:- Your letter No. DJL/9572/2024 Dated 12.12.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for extension of your **earned leave w.e.f. 14.12.2024 to 21.12.2024** (sufficing 22.12.2024 to 01.01.2025), **along with station leave permission from the morning of 14.12.2024 till the morning of 02.01.2025**, has been granted.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-119/2001/11837-11838 /A, dated** , 17-12-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.  
(Copy of the leave application is prescribed format is enclosed herewith).
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

